

ORISSA HIGH COURT

FILING REPORT AS ON :16/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	FAO/0000563/2023	MANAGING COMMITTEE OF ARAKHAPAL GRAM PASWABARA JUNIOR SCHOOL, KHURUSIA, JAGATSINGHPUR VS STATE OF ODISHA	SVNABRAKUNDA VS SUSANTA KUMAR ROUT	// STATE EDUCATION TRIBUNAL, BHUBANESWAR (Khordha) Gia/0000441/2008
2	JCRLA/0000158/2023	BARUN JHANKAR VS STATE OF ODISHA	ADV. VS	BANGOMUNDA /18 /2015 () //
3	JCRLA/0000159/2023	DAYANIDHI BARIHA VS STATE OF ODISHA	ADV. VS	LOISINGHA (BOLANGIR) /132 /2017 () //
4	JCRLA/0000160/2023	TAPAN MALLIK VS STATE OF ODISHA	ADV. VS	BHOGRAI /152 /2022 () //
5	JCRLA/0000161/2023	HAPPY@PRASHANTA KUMAR SETHY VS STATE OF ODISHA	ADV. VS	KEONJHAR SADAR /209 /2020 () //
6	JCRLA/0000162/2023	BASANTA DEHURY VS STATE OF ODISHA	ADV. VS	PATNA /121 /2020 () //
7	JCRLA/0000163/2023	BIPIN KUMAR SAHU VS STATE OF ODISHA	ADV. VS	BANTALA /1075 /2020 () //
8	JCRLA/0000164/2023	NUPURA DIGAL@LUPURA VS STATE OF ODISHA	ADV. VS	BALLIGUDA /100 /2022 () //
9	JCRLA/0000165/2023	RABINDRA MALLIK VS STATE OF ODISHA	ADV. VS	BHUBAN /235 /2020 () //
10	JCRLA/0000166/2023	BABY BIWI VS STATE OF ODISHA	ADV. VS	BALASORE TOWN /147 /2022 () //
11	MACA/0001233/2023	DEBAL KUMAR MISHRA VS TAPAN MAJHI	J.K.KHUNTIA VS	// () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	RSA/0000543/2023	SUDARSAN GOUD VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
13	RSA/0000544/2023	DHULIA PRADHAN VS PRAVAT KUMAR JENA STATE OF ODISHA	KALU CHARAN SWAIN VS BIPLAB MOHANTY,A.G.A	// // DISTRICT & SESSIONS JUDGE,BALASORE(Baudh) CBI/0000009/2019 //
14	WA/0003076/2023	VS THABIR MEHER STATE OF ODISHA	VS BIPLAB MOHANTY,A.G.A	// 0 //
15	WA/0003077/2023	VS MANASH RANJAN SAHU STATE OF ODISHA	VS BIPLAB MOHANTY,A.G.A	// 0 //
16	WA/0003078/2023	VS NAMITANJALI MALIK STATE OF ODISHA	VS RABI NARAYAN MISHRA,A.G.A	// 0 //
17	WA/0003079/2023	VS PRAVABATI BHOI STATE OF ODISHA	VS RABI NARAYAN MISHRA, A.G.A.	// 0 //
18	WA/0003080/2023	VS PANKAJ KUMAR BEHERA STATE OF ODISHA	VS BIPLAB MOHANTY, A.G.A.	// 0 //
19	WA/0003081/2023	VS RAJALAXMI MISHRA STATE OF ODISHA	VS BIPLAB MOHANTY,A.G.A	// 0 //
20	WA/0003082/2023	DIRECTOR, ELEMENTARY EDUCATION, ODISHA. VS RIKCHAND PATEL STATE OF ODISHA	BIPLAB MOHANTY, A.G.A. VS VS BIPLAB MOHANTY,A.G.A	// 0 // //
21	WA/0003083/2023	VS RAJALAXMI MISHRA	VS	// 0 //

ORISSA HIGH COURT

MISC CASES FILED on :16/12/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	107/2023 TRPCRL/122/2023	DEBADATTA MISHRA-MP	MAHADEV SAHU
2	1039/2023 FAO/280/2013	GOURILATA PANDA-MP	M/S.RAJESH KU.MOHAPATRA
3	2184/2023 MACA/1233/2023	DEBAL KUMAR MISHRA-MP	J.K.KHUNTIA
4	2768/2023 ABLAPL/10988/2023	KAMAL NAYAK-MP	GURUPRASAD BEHERA
5	2769/2023 ABLAPL/11912/2023	DUMAR GANDA-MP	TARINI PANIGRAHI
6	2770/2023 ABLAPL/13255/2023	JIBANANANDA BEHERA-MP	BIDYADHAR PANDA
7	2771/2023 ABLAPL/13827/2023	SANJUKTA DAS-MP	ASIT KUMAR OTTA
8	8856/2023 WA/3076/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
9	8857/2023 WA/3076/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
10	8858/2023 WA/3077/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
11	8859/2023 WA/3077/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
12	8860/2023 WA/3079/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
13	8861/2023 WA/3078/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
14	8862/2023 WA/3079/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
15	8863/2023 WA/3079/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
16	8864/2023 WA/3078/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
17	8865/2023 WA/3078/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
18	8866/2023 WA/3080/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
19	8867/2023 WA/3080/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
20	8868/2023 WA/3082/2023	DIRECTOR, ELEMENTARY EDUCATION, ODISHA.-MP	BIPLAB MOHANTY, A.G.A.
21	8869/2023 WA/3082/2023	DIRECTOR, ELEMENTARY EDUCATION, ODISHA.-MP	BIPLAB MOHANTY, A.G.A.
22	8870/2023 WA/3082/2023	DIRECTOR, ELEMENTARY EDUCATION, ODISHA.-MP	BIPLAB MOHANTY, A.G.A.
23	8871/2023 WA/3081/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
24	8872/2023 WA/3081/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
25	8873/2023 WA/3081/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
26	8874/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A

27	WA/3083/2023 8875/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
28	WA/3083/2023 8876/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
29	WA/3083/2023 19861/2023 WP(C)/41204/2023	HARIHARA MOHAPATRA-MP	JYOTIRMAYA SAHOO